

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 129 of 2017 in
DFR No. 67 of 2017**

Dated: 17th May, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s. Essar Power (Jharkhand) Ltd.

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Abhishek Kumar

Counsel for the Respondent(s) : Mr. M.G.Ramachandran
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan

ORDER

IA No. 129 of 2017

(Appl. for condonation of delay in filing the appeal)

Issue fresh notice to Respondent Nos. 9 & 10 returnable on 31.05.2017. Dasti, in addition, is permitted.

List the matter on **31.05.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt